

**Madhya Pradesh Niji Vishwavidyalaya (Sthapana Avam
Sanchalan) Sanshodhan Adhiniyam, 2013**

22 of 2013

[24 April 2013]

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**Madhya Pradesh Niji Vishwavidyalaya (Sthapana Avam
Sanchalan) Sanshodhan Adhiniyam, 2013**

22 of 2013

[24 April 2013]

An Act further to amend the Madhya Pradesh Niji Vishwavidyalaya (Sthapana Avam Sanchalan) Adhiniyam, 2007.

Be it enacted by the Madhya Pradesh Legislature in the Sixty-fourth Year of the Republic of India as follows:--

* Published in M.P. Rajpatra (Asadharan) dated 24-4-2013 Page 392(1).

1. Short title :-

This Act may be called the Madhya Pradesh Niji Vishwavidyalaya (Sthapana Avam Sanchalan) Sanshodhan Adhiniyam, 2013.

2. Amendment of Schedule :-

In Schedule to the Madhya Pradesh Niji Vishwavidyalaya (Sthapana Avam Sanchalan) Adhiniyam, 2007 (No. 17 of 2007), after serial number 10 and entries relating thereto, the following serial number and entries relating thereto shall be inserted, namely:--

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.style4 {  
font-family: Verdana;  
font-weight: bold;  
}
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.style5 {font-family: Verdana}

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S. No.	Name of Private University	Name of Sponsoring body	Mode of forming Sponsoring body	Main campus	jurisdiction
(1)	(2)	(3)	(4)	(5)	(6)
"11.	Jagran Lakecity University, Bhopal	Jagran Social Welfare Society, Bhopal	Society Registered under the M.P. Society Registrikaran Adhiniyam, 1973 (No. 44 of 1973)	Jagran Lakecity University, Gram Panchayat Mugaliya Chhap, Tehsil Huzur, Bhopal	Whole of Madhya Pradesh."